

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H. Jung, Member**

Petition No. 77/2006

In the matter of

Determination of transmission tariff for Tala-Siliguri Transmission System in Eastern Region commissioned on 1.10.2005 for the period 1.10.2005 to 31.3.2009 and remaining transmission system commissioned on 1.5.2006 for the period from 1.5.2006 to 31.3.2009.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Calcutta
3. Grid Corporation of Orissa Ltd., Bhubaneswar
4. Damodar Valley Corporation, Calcutta
5. Power Department, Govt. of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi

.....Respondents

The following were present:

1. Shri P.C.Pankaj, PGCIL
2. Shri U.K. Tyagi, PGCIL
3. Shri B.C.Pant, PGCIL
4. Shri M.M.Mondal, PGCIL
5. Shri Prashant Sharma, PGCIL
6. Shri C.Kannan, PGCIL
7. Shri A.K.Nagpal, PGCIL

ORDER

(DATE OF HEARING: 14.12.2006)

The application has been made for approval of transmission charges for Tala-Siliguri Transmission System in Eastern Region.

2. The petition has been heard after notice to the respondents. None has appeared on their behalf.

3. It has been noted that petitioner has filed a copy of letter dated 20.10.2006 conveying approval of the revised cost estimate, on 13.12.2006. The affidavit placed on record by the petitioner does not specifically indicate the apportioned cost of different elements based on the revised approved cost estimate. Shri U. K. Tyagi appearing for the petitioner has undertaken that an affidavit showing the details of the revised apportioned cost of each element will be filed within one week. Let the necessary details be filed as stated by the representative of the petitioner. The order on provisional tariff will be issued after taking into consideration the affidavit to be filed as above.

**sd-/
(A.H.JUNG)
MEMBER**

**sd-/
(BHANU BHUSHAN)
MEMBER**

**sd-/
(ASHOK BASU)
CHAIRPERSON**

New Delhi dated the 14th December 2006